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Title: Regarding construction of bridge or underpass on NH-45 at Kootterapattu village under Arani Parliamentary constituency in Tamil Nadu.

SHRI M. KRISHNASSWAMY (ARANI): I would like to draw the attention of the Government regarding the dire need to take steps to avoid accidents in my Arani Parliamentary Constituency in Kootterapattu Village on the NH-45, which is 130 kms. from Chennai. Pedestrians are being hit by the speeding vehicles due to the lack of bridge to reach another village or town as it is a junction. So far 200 people died and more than 1000 people were injured due to accidents on this highway. In this regard, I have already taken up this matter with the Hon'ble Minister for Road Transport & Highways and the Chairman of NHAI, and also raised the subject in the Lok Sabha and consequent upon this, Hon'ble Minister has given instructions to the officials to take necessary steps in this regard to construct over bridges or under pass. But, so far, nothing happened. Detailed Project Report for the construction of elevated bridge or under pass road at Kootteripattu junction (Mailam – Pondy road – SH 136 and Vellimedupettai – Mailam road – MD 739) should be taken up. There is heavy traffic density on NH 45 even after completion of four laning by NHAI. Mailam – Pondy road (SH-136) and Vellimedupettai-Mailam road (MD-739) are branching on NH-45 and no under pass has been provided at the junction of NH 45, SH 136 and MD 739 to facilitate traffic movement along NH 45. There is heavy traffic and the location is accident-prone. Accident prone occur at these junctions due to uncontrolled speeding of vehicles. The local people are agitated. Hence, I request the Hon'ble Minister for Road Transport & Highways to take up these projects on an urgent basis by directing the Road Transport and National Highways Authorities.